

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :03-01-2022

Date : 03.01.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	1/2022	03.01.2022	CMP-1184/2018	I.PANDA	C.O.	COURT NO. 22	Order Dtd. 2021-12-15			(Seat No -)
2	2/2022	03.01.2022	CMP-184/2018	S.RATH	C.O.	COURT NO. 22	Order Dtd. 2021-12-15		WRIT BRANCH-3	(Seat No - 28)
3	3/2022	03.01.2022	CRLMC - 2555/2021	S. MAHAKAUD	C.O.	COURT NO. 11	Order Dtd. 2021-12-24			(Seat No - 28)
4	4/2022	03.01.2022	CMP-1184/2015	P.K.LENKA	C.O.	COURT NO. 11	Order Dtd. 2021-12-15		WRIT BRANCH-5	(Seat No - 21)
5	5/2022	03.01.2022	CRLMC - 2719/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2021-12-21			(Seat No - 21)

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6	6/20 22	03.01. 2022	CRLMC - 2158/ 2021	CHHABI RANA	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-21		CRIM INAL MISC -1	(S ea t No - 5)
7	7/20 22	03.01. 2022	CRLMC - 2559/ 2021	P.K.JENA	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-24		CRMI NAL MISC -2	(S ea t No - 15)
8	8/20 22	03.01. 2022	CRLMC - 2823/ 2021	RAHUL SETHI	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-23			(S ea t No - 15)
9	9/20 22	03.01. 2022	CRLMC - 2823/ 2021	RAHUL SETHI	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-23			(S ea t No - 15)
10	10/2 022	03.01. 2022	CRLMC - 2775/ 2021	CHHABI RANA	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-23			(S ea t No - 15)
11	11/2 022	03.01. 2022	CRLMC - 2399/ 2021	A. K. BEHERA	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-24			(S ea t No - 15)
12	12/2 022	03.01. 2022	CRLMC - 1238/ 2021	SANGRAM RATH	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-22			(S ea t No - 15)
13	13/2 022	03.01. 2022	CRLMC - 1661/ 2021	H.K.PATR A	C.O .	CO UR T NO	Order Dtd. 2021-12-17		CRMI NAL MISC -2	(S ea t No

						. 11				- 10)
1 4	14/2 022	03.01. 2022	CRLMC - 2463/ 2021	SANGRAM KESHARI SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-21			(S ea t No - 10)
1 5	15/2 022	03.01. 2022	CRLMC - 79/20 21	H.K.PATR A	C.O .	CO UR T NO . 8	Order Dtd. 2021-12-23			(S ea t No - 10)
1 6	16/2 022	03.01. 2022	CRLMC - 2586/ 2021	RAJA DAS	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-24			(S ea t No - 10)
1 7	17/2 022	03.01. 2022	CRLMC - 2530/ 2021	M.N.MOHA NTY	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-22	CRMI NAL MISC -2		(S ea t No - 15)
1 8	18/2 022	03.01. 2022	CRLMC - 2586/ 2021	R. DAS	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-24			(S ea t No - 15)
1 9	19/2 022	03.01. 2022	CRLMC - 2456/ 2021	PRATAP SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2021-12-23			(S ea t No - 15)
2 0	20/2 022	03.01. 2022	CRLMC - 396/2 021	B. DAS	C.O .	CO UR T NO . 8	Order Dtd. 2021-12-10			(S ea t No - 15)
2	21/2	03.01.	CRLMC	SANGRAM	C.O	CO	Order Dtd. 2021-12-22			(S

1	022	2022	- 1245/ 2021	RATH	.	UR T NO .11			ea t No - 15)
2 2	22/2 022	03.01. 2022	CRLMC - 2819/ 2021	RAHUL SETHI	C.O .	CO UR T NO .11	Order Dtd. 2021-12-23		(S ea t No - 15)
2 3	23/2 022	03.01. 2022	CRLMC - 59/20 21	D. K. NAIK	C.O .	CO UR T NO .8	Order Dtd. 2021-12-06		(S ea t No - 15)
2 4	24/2 022	03.01. 2022	CRLMC - 2820/ 2021	B.K.PAND A	C.O .	CO UR T NO .11	Order Dtd. 2021-12-23		(S ea t No - 15)
2 5	25/2 022	03.01. 2022	BLAPL - 3126/ 2020	M.N.MOHA NTY	C.O .	CO UR T NO .6	Order Dtd. 2021-12-23		(S ea t No - 15)
2 6	26/2 022	03.01. 2022	CRLMC - 332/2 020	P. K. MOHANTY	C.O .	DR (J)	Order Dtd. 2021-12-07		(S ea t No - 15)
2 7	27/2 022	03.01. 2022	CRLMC - 1749/ 2020	A. KALASH	C.O .	CO UR T NO .1	Order Dtd. 2021-12-16		(S ea t No - 15)
2 8	28/2 022	03.01. 2022	CRLMC - 103/2 021	B.R.MOHA NTY	C.O .	CO UR T NO .	Order Dtd. 2021-12-06		(S ea t No - 15)

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29	29/2022	03.01.2022	CRLMC - 156/2020	D.K.NAIK	C.O.	COURT NO. 2	Order Dtd. 2021-12-10			(Seat No - 15)
30	30/2022	03.01.2022	CRLMC - 156/2020	G.JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2021-12-10			(Seat No - 15)
31	31/2022	03.01.2022	WP(C) - 22005/2021	DILLIPSAMAL	GENERAL		Order Dtd. 2021-08-09			(Seat No - 15)
32	32/2022	03.01.2022	WP(C) - 39476/2021	M.D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-24			(Seat No - 15)
33	33/2022	03.01.2022	SA-37/1988	R C MISHRA	GENERAL		Order Dtd. 2017-11-14		SECOND APPEAL	(Seat No - 3)
34	34/2022	03.01.2022	ABLAPL-15007/2021	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2021-12-23			(Seat No - 3)
35	35/2022	03.01.2022	BLAPL - 5387/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2021-12-22			(Seat No - 3)
36	36/2022	03.01.2022	CRLLP - 127/2013	HARIHAR SUNDARA	C.O.	COURT NO.	Order Dtd. 2021-12-24			(Seat No

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3 7	37/2 022	03.01. 2022	ABLAP L- 14859 /2021	RABI NARAYAN BEHERA	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-21			(S ea t No - 3)
3 8	38/2 022	03.01. 2022	ABLAP L- 15350 /2021	BALARAM SINGH	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22			(S ea t No - 3)
3 9	39/2 022	03.01. 2022	ABLAP L- 15395 /2021	G.S.MUDU LI	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22			(S ea t No - 3)
4 0	40/2 022	03.01. 2022	CRLA- 99/20 16	B.DASH	C.O .	CO UR T NO . 9 OL D	Order Dtd. 2021-12-24		CRIM INAL APPE AL	(S ea t No - 4)
4 1	41/2 022	03.01. 2022	ABLAP L- 15446 /2021	BALARAM SINGH	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 4)
4 2	42/2 022	03.01. 2022	ABLAP L- 2129/ 2020	A.K.MOHA NTY	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-24			(S ea t No - 4)
4 3	43/2 022	03.01. 2022	ABLAP L- 15438 /2021	RADHARAM AN DAS NAYAK	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 4)
4 4	44/2 022	03.01. 2022	ABLAP L- 13726 /2021	G.SAHOO	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22			(S ea t No - 4)
4	45/2	03.01.	ABLAP	M.R.BARI	C.O	CO	Order Dtd. 2021-12-24			(S

5	022	2022	L-14364/2021	K	.	UR T NO .1				ea t No - 4)
46	46/2022	03.01.2022	ABLAP L-13761/2021	JAGANNATH KAMILA	C.O.	CO UR T NO .1	Order Dtd. 2021-12-22			(S ea t No - 4)
47	47/2022	03.01.2022	ABLAP L-13820/2021	BALARAM SINGH	C.O.	CO UR T NO .1	Order Dtd. 2021-12-24			(S ea t No - 4)
48	48/2022	03.01.2022	ABLAP L-13108/2021	B.SINGH	C.O.	CO UR T NO .1	Order Dtd. 2021-12-21			(S ea t No - 4)
49	49/2022	03.01.2022	ABLAP L-13713/2021	T.R.DAS	C.O.	CO UR T NO .1	Order Dtd. 2021-11-16			(S ea t No - 4)
50	50/2022	03.01.2022	ABLAP L-12792/2021	A.K.JATI	C.O.	CO UR T NO .1	Order Dtd. 2021-12-21			(S ea t No - 4)
51	51/2022	03.01.2022	ABLAP L-13713/2021	S.SAHU	C.O.	CO UR T NO .1	Order Dtd. 2021-11-16			(S ea t No - 4)
52	52/2022	03.01.2022	ABLAP L-13905/2021	BICHITRA NARAYANA SATAPATHY	C.O.	CO UR T NO .1	Order Dtd. 2021-12-24			(S ea t No - 4)
53	53/2022	03.01.2022	ABLAP L-13728/2021	H.K.PATRA	C.O.	CO UR T NO .1	Order Dtd. 2021-12-22			(S ea t No - 4)

54	54/2022	03.01.2022	ABLAP L-13815/2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-12-23			(Seat No - 4)
55	55/2022	03.01.2022	ABLAP L-13812/2021	A.K.RANA	C.O.	COURT NO. 1	Order Dtd. 2021-12-23			(Seat No - 4)
56	56/2022	03.01.2022	ABLAP L-13815/2021	A.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2021-12-23			(Seat No - 4)
57	57/2022	03.01.2022	ABLAP L-13789/2021	N.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2021-12-23			(Seat No - 4)
58	58/2022	03.01.2022	ABLAP L-13716/2021	A.S.PAUL	C.O.	COURT NO. 1				(Seat No - 4)
59	59/2022	03.01.2022	BLAPL - 8327/2021	G.JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2021-12-24		CRIMINAL MISC -1	(Seat No - 8)
60	60/2022	03.01.2022	CRLMC - 4767/2014	A.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Seat No - 8)
61	61/2022	03.01.2022	ABLAP L-13118/2021	S.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2021-12-22		CRIMINAL MISC -2	(Seat No - 15)
62	62/2022	03.01.2022	CRLMC - 4767/2014	H.K.PANDA	C.O.	COURT NO.	Order Dtd. 2021-12-21			(Seat No)

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6 3	63/2 022	03.01. 2022	ABLAP L- 13398 /2021	P.K.LENKA	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22			(S ea t No - 15)
6 4	64/2 022	03.01. 2022	ABLAP L- 13754 /2021	P.K.BARI K	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22			(S ea t No - 15)
6 5	65/2 022	03.01. 2022	CRLMC - 3201/ 2014	A.K.SWAI N	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-21			(S ea t No - 15)
6 6	66/2 022	03.01. 2022	ABLAP L- 15351 /2021	SAMBEET PATTANAY AK	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22			(S ea t No - 15)
6 7	67/2 022	03.01. 2022	ABLAP L- 15363 /2021	BYOMAKES H TRIPATHY	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22			(S ea t No - 15)
6 8	68/2 022	03.01. 2022	ABLAP L- 15371 /2021	S.K.DAS	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22		CRIM INAL MISC -1	(S ea t No - 7)
6 9	69/2 022	03.01. 2022	CRLMC - 3201/ 2014	H.K.PAND A	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-21			(S ea t No - 7)
7 0	70/2 022	03.01. 2022	ABLAP L- 15377	R.R.NAYA K	C.O .	CO UR T	Order Dtd. 2021-12-22			(S ea t

			/2021			NO .				No -
7 1	71/2 022	03.01. 2022	ABLAP L- 15357 /2021	D. K. PANDA	C.O .	CO UR T NO .	Order Dtd. 2021-12-22			(S ea t No -
7 2	72/2 022	03.01. 2022	ABLAP L- 15399 /2021	GANESH SAHOO	C.O .	CO UR T NO .	Order Dtd. 2021-12-22			(S ea t No -
7 3	73/2 022	03.01. 2022	CRLMC - 2591/ 2015	S.BISWAL	C.O .	CO UR T NO .	Order Dtd. 2021-12-04			(S ea t No -
7 4	74/2 022	03.01. 2022	ABLAP L- 15398 /2021	SURENDRA DAS	C.O .	CO UR T NO .	Order Dtd. 2021-12-22			(S ea t No -
7 5	75/2 022	03.01. 2022	ABLAP L- 15397 /2021	M. R. SAHOO	C.O .	CO UR T NO .	Order Dtd. 2021-12-21		CRIM INAL MISC -1	(S ea t No -
7 6	76/2 022	03.01. 2022	CRLMC - 1064/ 2013	R.K.BARI K	C.O .	CO UR T NO .	Order Dtd. 2021-12-07			(S ea t No -
7 7	77/2 022	03.01. 2022	ABLAP L- 15396 /2021	JAGANNAT H KAMILA	C.O .	CO UR T NO .	Order Dtd. 2021-12-22			(S ea t No -
7 8	78/2 022	03.01. 2022	ABLAP L- 15395 /2021	A. KALASH	C.O .	CO UR T NO .	Order Dtd. 2021-12-22			(S ea t No -
7 9	79/2 022	03.01. 2022	CRLMC -	S.K.SING H	C.O .	CO UR T NO .	Order Dtd. 2021-12-23			(S ea

			647/2020			T NO · 1				t No - 7)
80	80/2022	03.01.2022	ABLAP L-15395/2021	AJAY KUMAR PANDA	C.O.	CO UR T NO · 1	Order Dtd. 2021-12-22			(S ea t No - 7)
81	81/2022	03.01.2022	ABLAP L-15392/2021	S. R. PATTNAIK	C.O.	CO UR T NO · 1	Order Dtd. 2021-12-22			(S ea t No - 7)
82	82/2022	03.01.2022	ABLAP L-15391/2021	SANJIB KUMAR BHANJADEO	C.O.	CO UR T NO · 1	Order Dtd. 2021-12-22			(S ea t No - 7)
83	83/2022	03.01.2022	ABLAP L-15390/2021	SANJIB KUMAR BHANJADEO	C.O.	CO UR T NO · 1	Order Dtd. 2021-12-22			(S ea t No - 7)
84	84/2022	03.01.2022	ABLAP L-15389/2021	NARENDRA KUMAR NAYAK	C.O.	CO UR T NO · 1	Order Dtd. 2021-12-22		CRIM INAL MISC -1	(S ea t No - 7)
85	85/2022	03.01.2022	ABLAP L-15388/2021	M. N. MOHANTY	C.O.	CO UR T NO · 1	Order Dtd. 2021-12-22			(S ea t No - 7)
86	86/2022	03.01.2022	ABLAP L-15382/2021	C.R. KAR	C.O.	CO UR T NO · 1	Order Dtd. 2021-12-22		CRIM INAL MISC -1	(S ea t No - 7)
87	87/2022	03.01.2022	ABLAP L-15378/2021	R. R. NAYAK	C.O.	CO UR T NO · 1	Order Dtd. 2021-12-22			(S ea t No - 7)
88	88/2022	03.01.2022	ABLAP	S. R.	C.O.	CO	Order Dtd. 2021-12-22			(S

8	022	2022	L-15348/2021	PATTNAIK .	UR T NO .1				ea t No - 7)
8 9	89/2 022	03.01. 2022	ABLAP L-15347/2021	JIBAN JYOTI PRADHAN	C.O T NO .1	Order Dtd. 2021-12-22			(S ea t No - 7)
9 0	90/2 022	03.01. 2022	ABLAP L-15346/2021	BIBHUTI RANJAN MOHANTY	C.O T NO .1	Order Dtd. 2021-12-22			(S ea t No - 7)
9 1	91/2 022	03.01. 2022	ABLAP L-15343/2021	MANAS RANJAN SAHOO	C.O T NO .1	Order Dtd. 2021-12-22			(S ea t No - 7)
9 2	92/2 022	03.01. 2022	ABLAP L-15342/2021	B. DAS	C.O T NO .1	Order Dtd. 2021-12-22			(S ea t No - 7)
9 3	93/2 022	03.01. 2022	ABLAP L-15338/2021	A. KALASH	C.O T NO .1	Order Dtd. 2021-12-22			(S ea t No - 7)
9 4	94/2 022	03.01. 2022	ABLAP L-15309/2021	A. KALASH	C.O T NO .1	Order Dtd. 2021-12-20			(S ea t No - 7)
9 5	95/2 022	03.01. 2022	ABLAP L-15505/2021	A.K. MISHRA	C.O T NO .1	Order Dtd. 2021-12-23			(S ea t No - 7)
9 6	96/2 022	03.01. 2022	ABLAP L-15504/2021	A. K. BISWAL	C.O T NO .1	Order Dtd. 2021-12-23			(S ea t No - 7)

97	97/2022	03.01.2022	ABLAP L-15501/2021	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2021-12-23			(Seat No - 7)
98	98/2022	03.01.2022	ABLAP L-15279/2021	P.R.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Seat No - 7)
99	99/2022	03.01.2022	ABLAP L-12140/2021	A.R.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Seat No - 7)
100	100/2022	03.01.2022	ABLAP L-15239/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-24		CRIMINAL MISC -3	(Seat No - 18)
101	101/2022	03.01.2022	ABLAP L-12049/2021	H.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Seat No - 18)
102	102/2022	03.01.2022	ABLAP L-15129/2021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021-12-13			(Seat No - 18)
103	103/2022	03.01.2022	ABLAP L-15011/2021	R. K. DEHURI	C.O.	COURT NO. 1	Order Dtd. 2021-12-11			(Seat No - 18)
104	104/2022	03.01.2022	ABLAP L-12012/2021	A.K.JATI	C.O.	COURT NO. 1	Order Dtd. 2021-12-22		CRIMINAL MISC -3	(Seat No - 9)
105	105/2022	03.01.2022	ABLAP L-12012/2021	SURENDRA	C.O.	CO	Order Dtd. 2021-12-23		CRIM	(S

05	2022	2022	L-15466/2021	DAS	.	UR T NO .1			INAL MISC -3	ea t No - 9)
106	106/2022	03.01.2022	ABLAP L-15497/2021	PARTHA SARATHI DAS	C.O.	CO UR T NO .1	Order Dtd. 2021-12-23			(S ea t No - 9)
107	107/2022	03.01.2022	ABLAP L-12010/2021	NANTU DAS	C.O.	CO UR T NO .1	Order Dtd. 2021-12-22			(S ea t No - 9)
108	108/2022	03.01.2022	ABLAP L-15488/2021	ASHOK KUMAR SARANGI	C.O.	CO UR T NO .1	Order Dtd. 2021-12-23			(S ea t No - 9)
109	109/2022	03.01.2022	ABLAP L-15487/2021	K. S. DAS	C.O.	CO UR T NO .1	Order Dtd. 2021-12-23			(S ea t No - 9)
110	110/2022	03.01.2022	ABLAP L-11999/2021	M.R. SAHOO	C.O.	CO UR T NO .1	Order Dtd. 2021-12-22			(S ea t No - 9)
111	111/2022	03.01.2022	ABLAP L-15476/2021	PABITRA KUMAR MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2021-12-23			(S ea t No - 9)
112	112/2022	03.01.2022	ABLAP L-15465/2021	PABITRA KUMAR MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2021-12-23			(S ea t No - 9)
113	113/2022	03.01.2022	ABLAP L-11986/2021	NANTU DAS	C.O.	CO UR T NO .1	Order Dtd. 2021-12-22			(S ea t No - 9)

114	114/2022	03.01.2022	ABLAP L-15463/2021	PRADIPTA KUMAR MOHANTY	C.O .	CO UR T NO .1	Order Dtd. 2021-12-23			(S eat No -9)
115	115/2022	03.01.2022	ABLAP L-15460/2021	NANTU DAS	C.O .	CO UR T NO .1	Order Dtd. 2021-12-23			(S eat No -9)
116	116/2022	03.01.2022	ABLAP L-7791/2021	J.BEHERA	C.O .	CO UR T NO .25	Order Dtd. 2021-12-22			(S eat No -9)
117	117/2022	03.01.2022	ABLAP L-15459/2021	PABITRA KUMAR MOHANTY	C.O .	CO UR T NO .1	Order Dtd. 2021-12-23			(S eat No -9)
118	118/2022	03.01.2022	ABLAP L-15457/2021	NANTU DAS	C.O .	CO UR T NO .1	Order Dtd. 2021-12-23			(S eat No -9)
119	119/2022	03.01.2022	ABLAP L-11950/2021	U.P.BAG	C.O .	CO UR T NO .1	Order Dtd. 2021-12-22			(S eat No -9)
120	120/2022	03.01.2022	ABLAP L-15456/2021	J. C. BARAL	C.O .	CO UR T NO .1	Order Dtd. 2021-12-23			(S eat No -9)
121	121/2022	03.01.2022	ABLAP L-15447/2021	HIMANSHU KUMAR BHOL	C.O .	CO UR T NO .1	Order Dtd. 2021-12-23			(S eat No -9)
122	122/2022	03.01.2022	ABLAP L-15455/2021	HRUDANAN DA MOHAPATRA	C.O .	CO UR T NO .	Order Dtd. 2021-12-23			(S eat No -

						1				9)
1 2 3	123/ 2022	03.01. 2022	ABLAP L- 15415 /2021	B.K. DAS	C.O T NO .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 2 4	124/ 2022	03.01. 2022	ABLAP L- 15454 /2021	M. N. MOHANTY	C.O T NO .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 2 5	125/ 2022	03.01. 2022	ABLAP L- 15450 /2021	S. K. SINGH	C.O T NO .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 2 6	126/ 2022	03.01. 2022	ABLAP L- 15414 /2021	ASWINI KUMAR MISHRA 3	C.O T NO .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 2 7	127/ 2022	03.01. 2022	ABLAP L- 15444 /2021	A. K. BEHERA	C.O T NO .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 2 8	128/ 2022	03.01. 2022	ABLAP L- 15443 /2021	HIMANSHU KUMAR BHOL	C.O T NO .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 2 9	129/ 2022	03.01. 2022	ABLAP L- 15442 /2021	PABITRA KUMAR MOHANTY	C.O T NO .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 3 0	130/ 2022	03.01. 2022	ABLAP L- 15413 /2021	J.J.PRAD HAN	C.O T NO .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 3 1	131/ 2022	03.01. 2022	ABLAP L- 15441 /2021	JIBAN JYOTI SAHOO	C.O T NO .	CO UR T NO .	Order Dtd. 2021-12-23			(S ea t No

						. 1				- 9)
1 3 2	132/ 2022	03.01. 2022	ABLAP L- 15431 /2021	A. KALASH	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23		CRIM INAL MISC -3	(S ea t No - 9)
1 3 3	133/ 2022	03.01. 2022	ABLAP L- 15412 /2021	J.R.MISH RA 2	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 3 4	134/ 2022	03.01. 2022	ABLAP L- 15429 /2021	A. K. MOHANTY	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23		CRIM INAL MISC -3	(S ea t No - 9)
1 3 5	135/ 2022	03.01. 2022	ABLAP L- 15428 /2021	HAREKRUS HNA DASH	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 3 6	136/ 2022	03.01. 2022	ABLAP L- 15427 /2021	P. SARANGI	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 3 7	137/ 2022	03.01. 2022	ABLAP L- 15408 /2021	A.K.MISH RA	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 3 8	138/ 2022	03.01. 2022	ABLAP L- 15425 /2021	B. DAS	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 3 9	139/ 2022	03.01. 2022	ABLAP L- 15424 /2021	PRADIPTA BEURA	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 4 0	140/ 2022	03.01. 2022	ABLAP L- 15422	PRADIPTA BEURA	C.O .	CO UR T	Order Dtd. 2021-12-23		CRIM INAL MISC	(S ea t

			/2021			NO · 1			-3	No - 9)
1 4 1	141/ 2022	03.01. 2022	ABLAP L- 15407 /2021	S.NAYAK	C.O ·	CO UR T NO · 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 4 2	142/ 2022	03.01. 2022	ABLAP L- 15421 /2021	SAMIR BARIK	C.O ·	CO UR T NO · 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 4 3	143/ 2022	03.01. 2022	ABLAP L- 15406 /2021	S.NAYAK	C.O ·	CO UR T NO · 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 4 4	144/ 2022	03.01. 2022	ABLAP L- 15418 /2021	BIJAY KUMAR DAS	C.O ·	CO UR T NO · 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 4 5	145/ 2022	03.01. 2022	ABLAP L- 15417 /2021	A. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2021-12-23			(S ea t No - 9)
1 4 6	146/ 2022	03.01. 2022	ABLAP L- 12732 /2021	A.K.BEHE RA	C.O ·	CO UR T NO · 1	Order Dtd. 2021-12-21		CRIM INAL MISC -1	(S ea t No - 8)
1 4 7	147/ 2022	03.01. 2022	ABLAP L- 15417 /2021	A. MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2021-12-23			(S ea t No - 8)
1 4 8	148/ 2022	03.01. 2022	ABLAP L- 15416 /2021	ASWINI KUMAR MISHRA 3	C.O ·	CO UR T NO · 1	Order Dtd. 2021-12-23			(S ea t No - 8)
1 4 4	149/ 2022	03.01. 2022	ABLAP L-	B.N.MOHA PATRA	C.O ·	CO UR	Order Dtd. 2021-12-24			(S ea

9			11899 /2021			T NO . 1			t No - 8)
1 5 0	150/ 2022	03.01. 2022	ABLAP L- 12640 /2021	S.K.BEHE RA	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23	CRMI NAL MISC -2	(S ea t No - 11)
1 5 1	151/ 2022	03.01. 2022	ABLAP L- 11614 /2021	H. K. TRIPATHY	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-21		(S ea t No - 11)
1 5 2	152/ 2022	03.01. 2022	ABLAP L- 11471 /2021	JYOTI PRAKASH KAR	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-21		(S ea t No - 11)
1 5 3	153/ 2022	03.01. 2022	ABLAP L- 10380 /2021	LAXMIDHA R DASH	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-15		(S ea t No - 11)
1 5 4	154/ 2022	03.01. 2022	ABLAP L- 10206 /2021	J. D. MUDULI	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-08		(S ea t No - 11)
1 5 5	155/ 2022	03.01. 2022	ABLAP L- 12259 /2021	S.GHOSH	C.O .	CO UR T NO . 23	Order Dtd. 2021-12-22		(S ea t No - 11)
1 5 6	156/ 2022	03.01. 2022	ABLAP L- 10051 /2021	R. DAS	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22		(S ea t No - 11)

157	157/2022	03.01.2022	ABLAP L-9524/2021	BHABAGRA HI DAS	C.O.	COURT NO . 1	Order Dtd. 2021-12-08			(Seat No - 11)
158	158/2022	03.01.2022	ABLAP L-12255/2021	BABITA SAHU	C.O.	COURT NO . 23	Order Dtd. 2021-12-22			(Seat No - 11)
159	159/2022	03.01.2022	ABLAP L-5662/2021	GANESH SAHOO	C.O.	COURT NO . 8	Order Dtd. 2021-12-22			(Seat No - 11)
160	160/2022	03.01.2022	ABLAP L-12195/2021	R.K.BARI K	C.O.	COURT NO . 11	Order Dtd. 2021-12-22			(Seat No - 11)
161	161/2022	03.01.2022	ABLAP L-14954/2021	S.K. BEHERA	C.O.	COURT NO . 1	Order Dtd. 2021-12-22		CRIMINAL MISC -1	(Seat No - 2)
162	162/2022	03.01.2022	ABLAP L-14877/2021	UNMESH CHANDRA JENA	C.O.	COURT NO . 1	Order Dtd. 2021-12-23			(Seat No - 2)
163	163/2022	03.01.2022	ABLAP L-12188/2021	R.K.BARI K	C.O.	COURT NO . 11	Order Dtd. 2021-12-22			(Seat No - 2)
164	164/2022	03.01.2022	ABLAP L-14841/2021	H. S. PAIKRAY	C.O.	COURT NO . 1	Order Dtd. 2021-12-21			(Seat No - 2)
1	165/	03.01.	ABLAP	A.	C.O.	CO	Order Dtd. 2021-12-21		CRMI	(S

65	2022	2022	L-14823/2021	MOHANTY .	UR T NO .1			NAL MISC -2	ea t No - 15)
166	166/2022	03.01.2022	ABLAP L-14668/2021	R. K. MALLICK	C.O .	CO UR T NO .1	Order Dtd. 2021-12-21		(S ea t No - 15)
167	167/2022	03.01.2022	ABLAP L-14519/2021	P. K. SWAIN	C.O .	CO UR T NO .1	Order Dtd. 2021-12-21		(S ea t No - 15)
168	168/2022	03.01.2022	ABLAP L-14371/2021	S. S. BISWAL	C.O .	CO UR T NO .1	Order Dtd. 2021-12-22		(S ea t No - 15)
169	169/2022	03.01.2022	ABLAP L-14369/2021	G. JAYASINGH	C.O .	CO UR T NO .1	Order Dtd. 2021-12-22		(S ea t No - 15)
170	170/2022	03.01.2022	ABLAP L-14350/2021	NANTU DAS	C.O .	CO UR T NO .1	Order Dtd. 2021-12-22		(S ea t No - 15)
171	171/2022	03.01.2022	ABLAP L-14338/2021	A. MOHANTY	C.O .	CO UR T NO .1	Order Dtd. 2021-12-22		(S ea t No - 15)
172	172/2022	03.01.2022	ABLAP L-14273/2021	RAHUL SETHI	C.O .	CO UR T NO .1	Order Dtd. 2021-12-24		(S ea t No - 15)

						1				15)
173	173/2022	03.01.2022	ABLAP L-14206/2021	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Seat No - 15)
174	174/2022	03.01.2022	ABLAP L-14191/2021	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Seat No - 15)
175	175/2022	03.01.2022	ABLAP L-14079/2021	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Seat No - 15)
176	176/2022	03.01.2022	ABLAP L-13695/2021	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Seat No - 15)
177	177/2022	03.01.2022	ABLAP L-13642/2021	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Seat No - 15)
178	178/2022	03.01.2022	ABLAP L-13605/2021	NIRANJAN MALLICK	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Seat No - 15)
179	179/2022	03.01.2022	ABLAP L-13580/2021	SRINIBAS MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-22		CRIMINAL MISC -3	(Seat No - 14)
180	180/2022	03.01.2022	ABLAP L-	HEMANTA KUMAR	C.O.	COURT	Order Dtd. 2021-12-21			(Seat

0			13571 /2021	TRIPATHY		T NO . 1			t No - 14)
1 8 1	181/ 2022	03.01. 2022	ABLAP L- 13482 /2021	RAJ KUMAR KHANDELW AL	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23		(S ea t No - 14)
1 8 2	182/ 2022	03.01. 2022	ABLAP L- 13458 /2021	AMLAN SHAKTI PAUL	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23		(S ea t No - 14)
1 8 3	183/ 2022	03.01. 2022	ABLAP L- 13440 /2021	MANAS RANJAN SAHOO	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-23		(S ea t No - 14)
1 8 4	184/ 2022	03.01. 2022	ABLAP L- 13419 /2021	GANESH SAHOO	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22		(S ea t No - 14)
1 8 5	185/ 2022	03.01. 2022	ABLAP L- 13416 /2021	DILLIP SAMAL	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22		(S ea t No - 14)
1 8 6	186/ 2022	03.01. 2022	ABLAP L- 13412 /2021	GANESH SAHOO	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22		(S ea t No - 14)
1 8 7	187/ 2022	03.01. 2022	ABLAP L- 13402 /2021	A. KHAN	C.O .	CO UR T NO . 1	Order Dtd. 2021-12-22		(S ea t No - 14)

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188	188/2022	03.01.2022	ABLAP L-13401/2021	A. KHAN	C.O.T NO .1	CO UR T NO .1	Order Dtd. 2021-12-22			(Seat No - 14)
189	189/2022	03.01.2022	ABLAP L-13396/2021	A. KALASH	C.O.T NO .1	CO UR T NO .1	Order Dtd. 2021-12-22			(Seat No - 14)
190	190/2022	03.01.2022	ABLAP L-13395/2021	SANJIB KUMAR BHANJADE O	C.O.T NO .1	CO UR T NO .1	Order Dtd. 2021-12-22			(Seat No - 14)
191	191/2022	03.01.2022	ABLAP L-13389/2021	NARENDRA KUMAR NAYAK	C.O.T NO .1	CO UR T NO .1	Order Dtd. 2021-12-22			(Seat No - 14)
192	192/2022	03.01.2022	ABLAP L-13383/2021	PRAKASH	C.O.T NO .1	CO UR T NO .1	Order Dtd. 2021-12-22			(Seat No - 14)
193	193/2022	03.01.2022	ABLAP L-13309/2021	SUBAS SAMAL	C.O.T NO .1	CO UR T NO .1	Order Dtd. 2021-12-21		CRIMINAL MISC -3	(Seat No - 12)
194	194/2022	03.01.2022	ABLAP L-13181/2021	A. K. MOHANTY	C.O.T NO .1	CO UR T NO .1	Order Dtd. 2021-12-22			(Seat No - 12)
195	195/2022	03.01.2022	ABLAP L-13167	MANAS RANJAN SAHOO	C.O.T NO .1	CO UR T NO .1	Order Dtd. 2021-12-22			(Seat No - 12)

			/2021			NO .1				No - 12)
1 9 6	196/ 2022	03.01. 2022	BLAPL - 8242/ 2020	JYOTI RANJAN NAYAK	C.O .	CO UR T NO . 25	Order Dtd. 2021-12-23			(S ea t No - 12)
1 9 7	197/ 2022	03.01. 2022	BLAPL - 10138 /2021	K. C. SWAIN	C.O .	CO UR T NO . 6	Order Dtd. 2021-12-23			(S ea t No - 12)
1 9 8	198/ 2022	03.01. 2022	BLAPL - 8003/ 2021	A.K. NAYAK	C.O .	CO UR T NO . 6	Order Dtd. 2021-12-24			(S ea t No - 12)
1 9 9	199/ 2022	03.01. 2022	BLAPL - 9706/ 2021	R. K. MEHER	C.O .	CO UR T NO . 6	Order Dtd. 2022-01-03	CRMI NAL MISC -2		(S ea t No - 15)
2 0 0	200/ 2022	03.01. 2022	WP (C) - 22092 /2015	M.K.RATH	C.O .	CO UR T NO . 22	Order Dtd. 2021-12-15			(S ea t No - 15)
2 0 1	201/ 2022	03.01. 2022	WP (C) - 22092 /2015	M.K.RATH	GEN ERA L		Order Dtd. 2021-12-15			(S ea t No - 15)
2 0 2	202/ 2022	03.01. 2022	WP (C) - 10972 /2018	S.K. SAHU	C.O .	CO UR T NO . 5	Order Dtd. 2021-12-11			(S ea t No - 15)

203	203/2022	03.01.2022	WP (C) - 4241/2018	M/S.H.N. MOHAPATRA	GENERAL		Order Dtd. 2002-07-02 Petition, Annexure,	WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
204	204/2022	03.01.2022	WP (C) - 22092/2015	R.K.MALLICK	GENERAL		Order Dtd. 2021-12-15		(Seat No - 109)
205	205/2022	03.01.2022	WP (C) - 14049/2009	P.CH. DAS	GENERAL		Order Dtd. 2021-12-14		(Seat No - 109)
206	206/2022	03.01.2022	CONTC (CP) - 22/2008	M.K.RATH	GENERAL		Order Dtd. 2021-10-29		(Seat No - 109)
207	207/2022	03.01.2022	RSA-248/2002	M.R.BADAJENA	GENERAL		Petition Annexure,	SECOND APPELLAL	(Seat No - 3)
208	208/2022	03.01.2022	WP (C) - 39815/2021	B. D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-24		(Seat No - 3)
209	209/2022	03.01.2022	AHO-143/1995	R.K.MALLICK	GENERAL		Order Dtd. 2021-12-13		(Seat No - 3)
210	210/2022	03.01.2022	AHO-143/1995	R.K.MALLICK	GENERAL		Order Dtd. 2021-12-13 Judgement Dtd. 2021-12-13,		(Seat No - 3)

										- 3)
2 1 1	211/ 2022	03.01. 2022	RFA- 1/201 4	B.K.DAS	GEN ERA L		Order Dtd. 2019-08- 21Petition,Annexure,			(S ea t No - 3)
2 1 2	212/ 2022	03.01. 2022	MACA- 732/2 018	D PATNAIK	GEN ERA L		Order Dtd. 2021-10-05			(S ea t No - 3)
2 1 3	213/ 2022	03.01. 2022	WP (C) - 19529 /2012	A.K.JATI	GEN ERA L		Order Dtd. 2021-11-30			(S ea t No - 3)
2 1 4	214/ 2022	03.01. 2022	WA- 748/2 021	D.K.MOHA NTY	GEN ERA L		Order Dtd. 2021-12-15			(S ea t No - 3)
2 1 5	215/ 2022	03.01. 2022	WP (C) - 12911 /2021	P.K.JENA	GEN ERA L		Order Dtd. 2021-12-22		WRIT BRAN CH-4	(S ea t No - 27)
2 1 6	216/ 2022	03.01. 2022	WPCRL - 1183/ 2013	R.K.BARI K	GEN ERA L		Entire Order		WRIT BRAN CH-9	(S ea t No - 52)
2 1 7	217/ 2022	03.01. 2022	WP (C) - 16648 /2011	S.K.BEHE RA	GEN ERA L		Order Dtd. 2016-10-06		WRIT BRAN CH-9	(S ea t No - 50)
2 1 8	218/ 2022	03.01. 2022	WP (C) - 20408 /2020	S.K.BEHE RA	GEN ERA L		Order Dtd. 2021-12-21			(S ea t No - 50)

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219	2022	03.01.2022	WP (C) - 19344 /2020	S.K.BEHE RA	GEN ERA L		Order Dtd. 2021-12-21		(S ea t No - 50)
220	2022	03.01.2022	WP (C) - 19993 /2020	S.K.BEHE RA	GEN ERA L		Order Dtd. 2021-12-21	WRIT BRAN CH-5	(S ea t No - 22)
221	2022	03.01.2022	WP (C) - 21548 /2020	S.K.BEHE RA	GEN ERA L		Order Dtd. 2020-10-09		(S ea t No - 22)
222	2022	03.01.2022	WP (C) - 16949 /2021	S.K.BEHE RA	GEN ERA L		Order Dtd. 2021-12-20		(S ea t No - 22)
223	2022	03.01.2022	WP (C) - 17041 /2021	S.K.BEHE RA	GEN ERA L		Order Dtd. 2021-12-20		(S ea t No - 22)
224	2022	03.01.2022	WP (C) - 27367 /2020	S.K.BEHE RA	GEN ERA L		Order Dtd. 2021-12-21		(S ea t No - 22)
225	2022	03.01.2022	WP (C) - 27368 /2020	S.K.BEHE RA	GEN ERA L		Order Dtd. 2021-12-21	WRIT BRAN CH-7	(S ea t No - 15)
226	2022	03.01.2022	WP (C) - 32783	S.K.BEHE RA	GEN ERA L		Order Dtd. 2021-12-21		(S ea t

			/2021						No - 15)
227/2022	03.01.2022	WP (C) - 32785 /2021	S.K.BEHE RA	GENERAL		Order Dtd. 2021-12-21			(Seat No - 15)
228/2022	03.01.2022	WP (C) - 32787 /2021	S.K.BEHE RA	GENERAL		Order Dtd. 2021-12-21			(Seat No - 15)
229/2022	03.01.2022	WP (C) - 32803 /2021	S.K.BEHE RA	GENERAL		Order Dtd. 2021-12-21			(Seat No - 15)
230/2022	03.01.2022	WP (C) - 37772 /2021	S.K.BEHE RA	GENERAL		Order Dtd. 2021-12-01			(Seat No - 15)
231/2022	03.01.2022	WP (C) - 37938 /2021	S.K.BEHE RA	GENERAL		Order Dtd. 2021-12-08			(Seat No - 15)
232/2022	03.01.2022	FA-152/1999	P.K.MOHANTY	GENERAL		Order Dtd. 2015-01-16		FIRST APPEAL	(Seat No - 5)
233/2022	03.01.2022	WP (C) - 35157 /2021	A.K.BISWAL	GENERAL		PetitionAnnexure,			(Seat No - 5)
234/2022	03.01.2022	WP (C) -	A.K.BISWAL	GENERAL		PetitionAnnexure,			(Seat

4			35158/2021		L					t No - 5)
235	235/2022	03.01.2022	WP (C) - 30115/2021	A.K.DAS	GENERAL		Order Dtd. 2021-09-30			(Seat No - 5)
236	236/2022	03.01.2022	RSA-128/2018	R.K.MOHAPATRA	GENERAL		Judgement Dtd. 2021-12-19		SECND APPEAL	(Seat No - 1)
237	237/2022	03.01.2022	CRA-165/1996	S.K.BEHERA	GENERAL		PetitionAnnexure,		CRIMINAL APPEAL	(Seat No - 2)
238	238/2022	03.01.2022	WP (C) - 9/2005	S.RATH	GENERAL		Order Dtd. 2006-03-07		WRIT BRANCH-3	(Seat No - 33)
239	239/2022	03.01.2022	WP (C) - 11307/2010	S.RATH	GENERAL		Order Dtd. 2021-08-26			(Seat No - 33)
240	240/2022	03.01.2022	RVWPE T-53/2003	S.DAS	GENERAL		Order Dtd. 2020-01-20Petition,			(Seat No - 33)
241	241/2022	03.01.2022	CVRVW - 26/1995	K.C.PANDA	GENERAL		Order Dtd. 2017-11-30		CIVIL REVISION	(Seat No - 1)
242	242/2022	03.01.2022	ABLAP L-1222/2018	A.K.RANA	GENERAL		Order Dtd. 2019-08-20			(Seat No

										-1)
243/2022	03.01.2022	CONTC - 6946/2021	G.S.MOHANTY	GENERAL		Order Dtd. 2021-12-10				(Seat No - 1)
244/2022	03.01.2022	FAO-201/2021	J.N.	GENERAL		Order Dtd. 2021-12-21				(Seat No - 1)
245/2022	03.01.2022	RSA-372/2018	P.K.SWAIN	GENERAL		Judgement Dtd. 2021-12-23				(Seat No - 1)
246/2022	03.01.2022	WP(C) - 25220/2021	SUVENDU BARIK	GENERAL		Order Dtd. 2021-09-13				(Seat No - 1)
247/2022	03.01.2022	OJC-4593/1998	ANIL SAHOO	GENERAL		Order Dtd. 1998-06-29		WRIT BRANCH-3		(Seat No - 28)
248/2022	03.01.2022	WP(C) - 15803/2014	A.K.MISHRA	GENERAL		Order Dtd. 2021-12-15				(Seat No - 28)
249/2022	03.01.2022	WP(C) - 15808/2014	A.K.MISHRA	GENERAL		Order Dtd. 2021-12-15				(Seat No - 28)
250/2022	03.01.2022	CRLA-645/2021	NIRANJAN SAHOO	C.O.	COURT NO . 9	Order Dtd. 2022-01-03		CRIMINAL APPELL		(Seat No - 1)

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2 5 1	251/ 2022	03.01. 2022	CRLA- 978/2 019	PRATAP SAHOO	C.O .	CO UR T NO .9 OL D	Order Dtd. 2022-01-03		(S ea t No - 1)
2 5 2	252/ 2022	03.01. 2022	ABLAP L- 12792 /2021	ARUN KUMAR JATI	C.O .	CO UR T NO .1			(S ea t No - 1)
2 5 3	253/ 2022	03.01. 2022	ABLAP L- 12792 /2021	ARUN KUMAR JATI	C.O .	CO UR T NO .1			(S ea t No - 1)
2 5 4	254/ 2022	03.01. 2022	WP (C) - 38310 /2021	ROHITA KUMAR MAHABHOI	C.O .	CO UR T NO .3 OL D	Order Dtd. 2021-12-22		(S ea t No - 1)
2 5 5	255/ 2022	03.01. 2022	WP (C) - 38977 /2021	SANJAY KUMAR SAHU	C.O .	CO UR T NO .3 OL D	Order Dtd. 2022-01-03	WRIT BRAN CH-6	(S ea t No - 26)
2 5 6	256/ 2022	03.01. 2022	BLAPL - 7825/ 2020	P.S.DAS	GEN ERA L		Order Dtd. 2021-04-05		(S ea t No - 26)
2 5 7	257/ 2022	03.01. 2022	CRLMP - 1948/ 2021	SAK DORA	GEN ERA L		Order Dtd. 2021-11- 10Petition,Annexure,		(S ea t No - 26)
2	258/	03.01.	WP (C)	R.CH.ROU	GEN		Order Dtd. 2021-12-14		(S

58	2022	2022	- 78/20 12	T	ERA L				ea t No - 26)
259	259/ 2022	03.01. 2022	CMP- 1405/ 2018	R.CH.ROU T	GEN ERA L		Entire Order	WRIT BRAN CH-5	(S ea t No - 20)
260	260/ 2022	03.01. 2022	WP (C) - 26737 /2020	P. PRADHAN	GEN ERA L		Judgement Dtd. 2021-09-13		(S ea t No - 20)
261	261/ 2022	03.01. 2022	WP (C) - 17701 /2021	P.DIGAL	GEN ERA L		Order Dtd. 2021-07-07		(S ea t No - 20)
262	262/ 2022	03.01. 2022	OJC- 6759/ 1991	K.C.PAND A	GEN ERA L		PetitionAnnexure,Misc.case ,Counter,Rejoinder,Entire Order,		(S ea t No - 20)
263	263/ 2022	03.01. 2022	WP (C) - 27417 /2017	A.K.PAND A	GEN ERA L		Order Dtd. 2018-07-10	WRIT BRAN CH-5	(S ea t No - 22)
264	264/ 2022	03.01. 2022	WP (C) - 15240 /2015	P.K.PATR A	GEN ERA L		PetitionAppealmemo,	WRIT BRAN CH-1	(S ea t No - 1)
265	265/ 2022	03.01. 2022	SA- 39/19 97	F.C.NAYA K	GEN ERA L		Judgement Dtd. 2021-12-20		(S ea t No - 1)

266/2022	03.01.2022	RFA-160/2007	P.K.MISHRA	GENERAL		Order Dtd. 2008-01-17		FIRST APPEAL	(Seat No - 4)
267/2022	03.01.2022	MATA-96/2021	P.BEHERA	GENERAL		Order Dtd. 2021-12-23			(Seat No - 4)
268/2022	03.01.2022	MACA-29/2018	P.BEHERA	GENERAL		Order Dtd. 2021-12-19		MISC . APPEAL SEC.	(Seat No - 4)
269/2022	03.01.2022	OJC-13405/1998	M.MISHRA	GENERAL		Order Dtd. 2016-12-07		WRIT BRANCH-5	(Seat No - 23)
270/2022	03.01.2022	CRLMC - 2329/2021	S.BISWAL	GENERAL		Order Dtd. 2021-12-05		CRIMINAL MISC -3	(Seat No - 9)
271/2022	03.01.2022	CRLMC - 22/2019	S.BISWAL	GENERAL		Order Dtd. 2019-08-22		CRIMINAL MISC -1	(Seat No - 7)
272/2022	03.01.2022	MATA-78/2021	S.K.SAHO	GENERAL		Order Dtd. 2021-12-20		FIRST APPEAL	(Seat No - 1)
273/2022	03.01.2022	ABLAP L-14631/2021	P.BEHERA	GENERAL		Order Dtd. 2021-12-03		CRIMINAL MISC -2	(Seat No - 13)
274/2022	03.01.2022	ABLAP L-13754	A. P. SAHOO	C.O .	COURT	Order Dtd. 2021-12-22			(Seat No - 1)

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